

Conference of Collectors of Customs and Central Excise, New Delhi

2116. SHRI B. V. DESAI:

SHRI CHINTAMANI JENA:

Will the Minister of FINANCE be pleased to state:

(a) whether a 3-day Conference of the Collectors of Customs and Central Excise was held in New Delhi on 18 August, 1982.

(b) if so, whether he had expressed concern over the shortfall in tax collection and has suggested stern action against smugglers, tax evaders and blackmarketeers;

(c) whether he had asked them to find out where the shortfall had occurred and what were the reasons therefor; and

(d) what other subjects were discussed and to what extent improvement has been made in tax collection after the Conference?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) to (c). Yes, Sir.

(d) Other subjects discussed related to the machinery dealing with court cases, simplification of procedures|legislation|tariff and measures for combating evasion of Customs and Central Excise, revenue; besides Gold Control and Enforcement. The recommendations are being processed for appropriate follow up action. It is too early to make any value judgement about the extent of improvement in tax collection following the Conference.

Vayudoot service in Rajasthan

2117. SHRI JAI NARAYAN ROAT:

SHRI VIDHI CHANDER JAIN:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the names of the places in Rajasthan proposed to be linked by Vayudoot

service during the Sixth Five Year Plan period; and

(b) the progress so far made in the matter?

THE MINISTER OF CIVIL AVIATION (SHRI BHAGWAT JHA AZAD):

(a) It is proposed to connect Kota, Bikaner and Jaisalmer in Rajasthan by Vayudoot alongwith some other places in the country in a phased manner subject to availability of aircraft and other infra-structural facilities.

(b) The time scheduled for the commencement of the service has not yet been finalised.

Opening of Banks in Tribal Areas of Rajasthan

2118. SHRI JAI NARAYAN ROAT: Will the Minister of FINANCE be pleased to state:

(a) the names of the banks opened in tribal areas in Rajasthan State;

(b) if none, the reasons therefor;

(c) the names of the banks which are to be opened very shortly in tribal areas in Rajasthan State; and

(d) if none, the reasons therefor?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) to (d). The Reserve Bank of India maintains branch network data on districtwise basis and do not have details regarding the geographical coverage of tribal areas separately. Data relating to the names of the banks operating in rural areas of the districts in Rajasthan having tribal concentration pockets are set out in the attached statement I. At the end of March, 1982, the banks were holding 10 authorisation for opening branches at rural|semi-urban centres in the four districts of Udaipur, Dungarpur, Sironi and Banswara. These branches are expected to be opened by 31-12-1982. The bankwise details are given in the attached statement-II.